

बनारस छावनी स्टेशन पर जमीन के अन्दर से जाने वाला मार्ग

७५८. श्री रूप नारायण : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या बनारस छावनी स्टेशन पर जमीन के अन्दर से जाने वाला मार्ग बनाने का कोई प्रस्ताव है ?

रेलवे तथा परिवहन उपमंत्री (श्री अलगेशान) : ऐसा कोई विचार नहीं है ।

राजा तालाब स्टेशन

७५९. श्री रूप नारायण : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वोक्त रेलवे के राजा तालाब नामक स्टेशन पर बिजली की व्यवस्था करने में प्रति मास कितना औसत व्यय होता है ;

(ख) इस स्टेशन से प्रति मास कितनी औसत आय होती है ;

(ग) प्रति मास औसतन कितनी राशि के टिकट बिकते हैं ;

(घ) प्रति रात्रि औसतन कितने यात्री इस स्टेशन का उपयोग करते हैं; और

(ङ) इस छोट से गाम्भीण स्टेशन पर बिजली की व्यवस्था करने में अत्यधिक व्यय करने की क्या आवश्यकता थी ?

रेलवे तथा परिवहन उपमंत्री (श्री जलगेशन) :

(क) ६५४ रुपये ।

(ख) २,०५० रुपये ।

(ग) १,६७६ रुपये ।

(घ) लगभग २८ प्रति दिन ।

(ङ) राजा तालाब स्टेशन पर इंजनों को पानी दिया जाता है । यहाँ पम्प से पानी खींचने के लिये पहले आमतौर पर आठ आदमी (Pump-men) रखे जाते थे । १९५४ में पिछले कुम्भ मेल के समय जब बड़ी संख्या में गाड़ियाँ चलने वाली थीं, इंजनों के

लिये बहुत अधिक पानी की जरूरत महसूस हुई । यह समझा गया कि हथियमों से अधिक पानी निकालने के लिये अधिक आदिमियों को काम पर लगाने के बजाय इस स्टेशन पर पानी की जरूरतों को पूरा करने के लिये बिजली का पम्प लगाना अधिक सुविधाजनक होगा और इस पर खर्च भी कम होगा । चूंकि बिजली मिल रही थी, इस स्टेशन पर बिजली की बत्तियाँ और पंखे भी लगा दिये गये, ताकि कुम्भ मेल के अवसर पर इस स्टेशन से भारी संख्या में गुजरने वाले यात्रियों को आराम दिया जा सके ।

यात्रियों को आराम देने के विचार से मेल के बाद भी इस स्टेशन पर बिजली का प्रबन्ध रहने दिया गया है ।

#### TUBE-WELL SCHEMES IN MADRAS

760. **Shri Balakrishnan:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the Central Government have requested the Madras Government to abandon the tube-well scheme in that State; and

(b) if so, the reasons therefor?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) No.

(b) Does not arise.

#### TELEPHONE EXCHANGE AT PALNI

761. **Shri Balakrishnan:** Will the Minister of **Communications** be pleased to state:

(a) whether it is a fact that a Telephone Exchange was not installed in the Palni Telegraph Office due to paucity of accommodation there; and

(b) whether it is now proposed to shift the Telegraph Office to a suitable building in the near future so as to provide a Telephone Exchange there?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). There has been no proposal to instal the new exchange in Palni telegraph office. The exchange will be accommodated in some other rented building. There is also no proposal at present to shift the telegraph office.

#### POSTAL INSPECTORS

**762. Shrimati Renu Chakravartty:** Will the Minister of Communications be pleased to state:

(a) the period of service in the cadres of Inspectors of Post Offices and R.M.S. needed to qualify for the appointment in the cadre of Superintendents of Post Offices and R.M.S., Class II;

(b) whether any departures have been made in this regard; and

(c) if so, the reasons therefor?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Five Years' continuous service in the grade of Inspectors of Post Offices or R.M.S. followed by confirmation in that grade.

(b) Yes.

(c) An officiating Inspector of R.M.S. who had over five years' continuous service in that grade but had not yet been confirmed was recommended by the Head of a Circle for selection, along with others to Postal Superintendents' Service, Class II in 1954 and he was selected along with others on the advice of a regularly constituted Departmental Promotion Committee, and specially placed on the approved list, as he was the only Scheduled Caste/Scheduled Tribe eligible official.

#### GAZETTED OFFICERS OF P. & T. DEPARTMENT

**763. Shrimati Renu Chakravartty:** Will the Minister of Communications be pleased to state:

(a) the maximum period for which Gazetted Officers in the Posts and Telegraphs Department are posted for service at one station; and

(b) the circumstances under which extensions for stay at a particular station are allowed to them?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Ordinarily, for a period of four years when there are more than one post at different stations in the cadres to which they belong.

(b) Extensions are given in the interest of administration, or when it is considered that transfer of an officer at a certain time will cause hardship to him, especially in regard to education of his children.

#### EMPLOYEES OF FORMER AIR INDIA LTD.

**764. Shri Tushar Chatterjea:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that the Indian Air Lines Corporation has by a Resolution decided to grant an *ad-hoc* increment with effect from the 1st August, 1953 to the employees of the former Air India Ltd., whose increments fell due between October, 1952 and July, 1953; and

(b) if so, whether the said decision has been implemented?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The Indian Airlines Corporation at its Seventh Meeting held on 14th April, 1954, decided that each ex-employee of Messrs. Air India Ltd., who would have, but for the general ban on accrual of increments, earned an increment on a date between the 1st October, 1952 and the 31st July, 1953, be allowed an *ad-hoc* increment with effect from the 1st August, 1953, with future increments thereafter accruing on the 1st of August each year.

(b) The above decision was implemented on the 17th January, 1955.

#### TRADE UNIONS OF EMPLOYEES OF AIR CORPORATIONS

**765. Shri Tushar Chatterjea:** Will the Minister of Communications be pleased to state:

(a) whether there are any recognised Trade Unions of the employees of the Indian Airlines and Air India International Corporations; and